

(JSY) to promote institutional deliveries; Immunization, specific programmes to prevent and combat micronutrient deficiencies of Vitamin A, Iron & Folic Acid supplementary. Salt fortification with Iodine are also implemented.

Under the National Rural Drinking Water Programme and Total Sanitation Programme, basic services of Drinking Water in Rural Areas and Toilet facilities are supported in schools and Anganwadies in Government/Public non-rented buildings.

National Programme of Mid Day Meal in Schools by Department of School Education and Literacy has a provision for providing meals to children studying in class I to VIII in Government, Government aided, local body schools etc.

Under Targeted Public Distributed System and Antodaya Anna Yojana essential food items are provided to BPL families at subsidized cost.

National Rural Employment Guarantee Scheme envisages creation of rural infrastructure and providing employment of at least 100 days in a year to rural poor house holds.

Steps to prohibit child abuse

1975. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware that the country has emerged as a 'hub for child sex abuse';
- (b) if so, the details thereof;
- (c) whether Government has prepared any roadmap to tackle the issue; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Incidents of child sex abuse are being reported in media recently. The National Commission for Protection of Child Rights has also been receiving complaints on child abuse, including sexual abuse, which are referred to the concerned State Governments/UT Administrations and Authorities for taking appropriate action under relevant laws.

(c) and (d) The issues relating to child abuse are being addressed by the Government through policies, legislations, plans, schemes and programmes which include National Policy on Children 1974, National Charter for Children 2003, Juvenile Justice (Care and Protection of Children) Act 2000, Child Labour (Prohibition and Regulation) Act 1986, National Plan of Action for Children 2005, Integrated Child Protection Scheme Scheme for Working Children, etc. and Ujjawala, a comprehensive scheme, for prevention of trafficking, rescue, rehabilitation and reintegration of victims of trafficking for commercial sexual exploitation. The National Commission for Protection of Child Rights, a statutory body set up in March 2007, also inquires into the complaints of violation of child rights.